

(a) whether the pepper prices are too unremunerative even to meet the cost of production; and

(b) if so, the steps proposed to be taken by the Government to enhance the remunerative price of pepper for the benefit of pepper growers ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) Although cost of production data on black pepper are not being collected by the Government, the price fixed under market intervention scheme indicates that pepper growers are not getting unremunerative price of their produce.

(b) In order to help the pepper growers to realise a remunerative price of their produce, the Central Government has implemented market intervention scheme. Under the scheme, the market operations are undertaken on the specific request from the State Government at a mutually agreed fixed price for a specific quantity during the specified period on 50:50 basis. Such operations are carried out by the nodal agency National Agricultural Cooperative Marketing Federation (Nafed) and the agency recommended by the State Government. The losses, if any, are required to be shared equally. Market Intervention Scheme for black pepper was approved at the request and in consultation with the Government of Kerala at the market intervention price of Rs. 33 per kg. Besides, the Government has implemented developmental schemes to increase the production through increase in

productivity. This eventually has helped the growers to enhance their income.

[Translation]

### Historical Monuments in Rajasthan

1782. PROF. RASA SINGH RAWAT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of historical monuments and places in Rajasthan maintained by the Archaeological Survey of India; and

(b) the expenditure incurred on the development and maintenance of these historic places during each of the last three years ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) The list of monuments in Rajasthan under the protection and maintenance of the Archaeological Survey of India is given in the attached *Statement*.

(b) Expenditure incurred on the development and maintenance of these monuments during each of the last three years is here as under:-

1990-91	Rs.42,42,301,95
1991-92	Rs.47,93,884,00
1992-93	Rs.69,11,227,76

**STATEMENT***List of Centrally Protected Monuments & Sites***RAJASTHAN STATE****Ajmer District**

S. No.	Locality	Name of monument/site
1.	Ajmer	Adhaidin-Ka-Jhonpra
2.	Ajmer	Badshahi Haveli
3.	Ajmer	Baori on the Ajmer-Jaipur Road
4.	Ajmer	Delhi Gate consisting of one archway
5.	Ajmer	Gateway of Taragarh Hill
6.	Ajmer	Magazine Building in the Ajmer Fort including Museum
7.	Ajmer	Marble Pavilion and balustrade on the Ana Sagar Bund and the ruins of the marble Hammam behind the Ana Sagar Bund
8.	Ajmer	Saheli Bazar building in Daulat Bagh
9.	Ajmer	Tomb of Allauddin Khan known as "Sola Thumba"
10.	Ajmer	Tombs of Abdulla Khan and his wife
11.	Ajmer	Tripolia Gate
12.	Ajmer-Jaipur Road	Kos Minar erected by Emperor Akbar
13.	Ajmer-Jaipur Road	Kos Minar erected by Emperor Akbar
14.	Chatri	Kos Minar erected by Emperor Akbar
15.	Chatri	Sarai
16.	Ghugra	Kos Minar erected by Emperor Akbar
17.	Hushiara	Kos Minar erected by Emperor Akbar
18.	Hushiara	Kos Minar erected by Emperor Akbar
19.	Kair	Kos Minar erected by Emperor Akbar
20.	Khanpura	Kos Minar erected by Emperor Akbar
21.	Pushkar	Mahal Badshahi
22.	Alwar	Siva temple

S. No.	Locality	Name of monument/site
23.	Bhangadh	Ancient site
24.	Pandrupal	Ancient remains
<b>Banswara District</b>		
25.	Arthuna	Siva temple and ruins
26.	Vithal Deva	Ancient remains
<b>Bharatpur District</b>		
27.	Bayana	Akbar's Chhatri
28.	Bayana	Ancient fort with its monuments
29.	Bayana	Brahmabad Idgah
30.	Bayana	Islam Shah's Gate
31.	Bayana	Jahangir's Gateway
32.	Bayana	Jhajri
33.	Bayana	Lohhi's Minar
34.	Bayana	Saraj Sad-ul-lah
35.	Bayana	Usa Mandir
36.	Bharatpur	Delhi Gate outside the Bharatpur Fort
37.	Bharatpur	Fateh Burj near Anah Gate
38.	Bharatpur	Jawahar Burj and Ashtadhatu gateway inside the Bharatpur Fort
39.	Deeg	Deeg Bhawan (Palaces)
40.	Deeg	Looted Gun
41.	Deeg	Marble Jhoola
42.	Kaman	Chaurasi Khambha temple
43.	Malah	Ancient mound
44.	Noh	Ancient mound
45.	Noh	Colossal image of Yaksha
46.	Rupvas	Lal Mahal
47.	Bharatpur	Fort walls including Chowburja gate and approach bridges at the Chowburja and Ashtadhatu gates
48.	Bharatpur	Moat-surrounding the fort wall

S. No.	Locality	Name of monument/site
<b>Bhilwada District</b>		
49.	Bijholi	Maha Kal and two other temples
50.	Bijholi	Rock inscription (12th century)
51.	Bijholi	Rock inscription within the Parsvanath temple compound (12th century)
52.	Khadipur Village	Ancient temple known as Kaneri-ki-Putali
<b>Bikaner District</b>		
53.	Bikaner	Bhandasar Jain Temple
54.	Morkhana	Jain temple of Susani Goddess
<b>Bundi District</b>		
55.	Bundi	Wall paintings of Hardoti school in the palace
56.	Keshwarai Patan	Ancient mound
57.	Nainwa	Ancient mound
<b>Chittorgarh District</b>		
58.	Badoli	Ghateshwar temple
59.	Badoli	Kund
60.	Badoli	Shringar Chawri
61.	Badoli	Temple of Ashtamata
62.	Badoli	Temple of Ganesh
63.	Badoli	Temple of Sheshashayan
64.	Badoli	Temple of Trimurti
65.	Badoli	Temple of Shiv and Kund
66.	Badoli	Temple of Vamanavatar known as Narad Temple
67.	Chitor	Fort of Chitor as a whole
68.	Menal	Menal (Mahanal) temple and math
69.	Nagari	Ancient ruins
70.	Nagari	Hathiwada enclosure with inscription
71.	Nilodh	Archaeological site and remains at Jeora
<b>Dholpur District</b>		
72.	Dholpur	Jogni Jogna temple

S. No.	Locality	Name of monument/site
73.	Dholpur	Sher Garh Fort
73-A.	Dholpur	Site of Babur's garden
<b>Dungarpur District</b>		
74.	Baroda	Jain temple inscription
75.	Dev Somnath	Somnath temple
<b>Ganganagar District</b>		
76.	Badopal	Ancient mounds
77.	Baror	Ancient mound
78.	Bhadrakali	Ancient mounds
79.	Bhannar Theri	Ancient mounds
80.	Binjor	Two ancient mounds
81.	Chak 86	Ancient mounds
82.	Dhokal	Ancient mounds
83.	Hanumangarh	Fort Bhatner
84.	Kalibanga	Three ancient mounds
85.	Manak	Ancient mounds
86.	Mathula	Two ancient mounds
87.	Munda	Ancient mounds
88.	Peer Sultan	Ancient mounds
89.	Pilibanga	Ancient mounds
90.	Rang Mahal	Ancient mound
91.	Tarkhan Wala Dera	Ancient mound
<b>Jaipur District</b>		
92.	Abaneri	Ancient mound
93.	Abaneri	Baori
94.	Abaneri	Harsat Mata-Ka-Mandir
95.	Amber	Jama Masjid
96.	Amber	Laxmi Narain's Temple
97.	Amber	Sri Jgat Siromaniji Temple
98.	Amber	Sun Temple

S. No.	Locality	Name of monument/site
99.	Gultaji	Temple containing fresco paintings
100.	Brahmpuri	Pundrikji-ki-Haveli paintings in a room
101.	Lalsote	Banaron Ki Chhatri containing two pillars similar to the railing pillars of Bharhut stupa
102.	Mahesh	Ancient mound
103.	Raniwas	Ancient mound
104.	Sambhar	Excavated site
105.	Sikri	Ancient mound
<b>Jaisalmer District</b>		
106.	Jaisalmer	Fort including ancient temples
107.	Lodruva Patna	Ancient site
<b>Jhalawar District</b>		
108.	Binnayaga (Dag)	Buddhist caves and pillars
109.	Binnayaga (Dag)	Caves of Naranjani etc.
110.	Dalsagar (Gangadhar)	Ancient ruins
111.	Dudhaliya (Dag)	Ancient ruins
112.	Hathiagor	Buddhist Caves
113.	Kolvi (Dag)	Buddhist Caves
114.	Jhagrapatan	Old temples near the Chandrabhaga
<b>Jodhpur District</b>		
115.	Mandore	Fort
<b>Karauli District</b>		
116.	Karauli	Wall paintings on the palaces of Maharaja Gopal Lal
<b>Kotah District</b>		
117.	Atru or Ganesh Ganj	Ruins of temples
118.	Badva	Yepa pillars
119.	Baran	Temples (12th century)
120.	Charchoma	Siva temple and two unpublished Gupta inscriptions
121.	Dara or Mukandara	Temples, fort wall and statues.

S. No.	Locality	Name of monument/site
122.	Kanswa	Temple with inscriptions
123.	Krishnavilas	Ancient ruins and structural remains
124.	Shergarh	Old temples, statues and inscriptions
<b>Sawai Madhopur District</b>		
125.	Alanpur	Persian inscription in a baori
126.	Sawai Madhopur	Jain Temple
127.	Ranthmbore	Ranthambhore Fort
<b>Sikar District</b>		
128.	Sikar	Harshnath temple
<b>Tonk District</b>		
129.	Bisalpur	Bisal Deoji's temple
130.	Bundwali Doongri	Ancient mound
131.	Gariagarh (Newai)	Ancient mound
132.	Jhalai	Devapura Barodia mounds
133.	Khera	Hathi Bhata
134.	Nagar	Ancient mound
135.	Nagar	Excavated site
136.	Nagar	Inscription in Fort
137.	Nagar	Mand Kila Tal inscription
138.	Nagar	Yupa Pillars in Bichpuria temple
139.	Panwar	Inscription
140.	Rairh (Newai)	Excavated site
141.	Todaraisingh	Kala Pahar temple
142.	Todaraisingh	Kalyanraji's temple
143.	Todaraisingh	Laxmi Narainji's temple locally known as Gopinathji's temple
144.	Todaraisingh	Old Baories locally known as Hadi Rawi Ka Kund
145.	Todaraisingh	Pipaji's Temple
<b>Udaipur District</b>		
146.	Kalyanpur	Ancient ruins
147.	Kumbhalgarh	Fort of Kumbhalgarh as a whole

S. No.	Locality	Name of monument/site
148.	Nagda	Sas Bahu temples
149.	Nov Chowki Raj Samand	Ghat with inscriptions, pavilions and Toranas
150.	Gilund (Bhagwanpura)	Archaeological site and remains

### **Retrenchment of Labourers by FCI**

1783. SHRI RAM PRASAD SINGH: Will the Minister of FOOD be pleased to state:

(a) whether a large number of old labourers are being removed from service by the Food Corporation of India and new labourers are being recruited and if so, the facts thereof;

(b) whether the Government propose to reinstate the retrenched labourers; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) No, Sir.

(b) and (c) Do not arise.

[English]

### **Sharavathi Hydrel Project**

1784. SHRI V. DHANANJAYA KUMAR: Will the Minister of ENVIRONMENT & FORESTS be pleased to state:

(a) whether the Ministry of Environment & Forests has given clearance to the Sharavathi Tailrace Hydrel Project in Karnataka and if so, when;

(b) whether loss of forest wealth and cultivable lands along with standing crop has been taken into consideration before granting clearance;

(c) if so, the estimated loss of forest wealth and cultivated lands; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH):

(a) The Sharavathi Tailrace Hydroelectric project was accorded conditional environmental and forestry clearances in 1986 and 1987 respectively. On the basis of the review ordered by the Honourable High Court of Karnataka, of the environmental forestry aspects and compliance status of the conditions imposed, the environmental approval was revoked in July, 1992. Subsequently, the scheme has again been granted conditional approval from environmental and forest angles in September and November, 1993 respectively.

(b) to (d) The project requires diversion of 700 ha. of forest land which is valued at Rs. 14.02 crores by the State Government. No cultivable land or standing crop is going to be adversely affected due to the implementation of this project.

### **Indira Gandhi Conference**

1785. SHRIMATI DIL KUMARI BHANDARI: Will the Minister of HUMAN